

CORRUGATED IRON SHEETS

*328. **Shri Beli Ram Das:** Will the Minister of Commerce and Industry be pleased to state:

(a) what was the total output of corrugated iron sheets in India during the years 1950-51 and 1951-52;

(b) what quantity of corrugated iron sheets was allotted to Assam during those years;

(c) whether it is a fact that the inhabitants of Assam and Bengal, alone, in the Indian Union construct dwelling houses with corrugated iron sheets;

(d) whether the Government of Assam requested the Government of India to allot larger quantities of corrugated iron sheets to Assam to meet the pressing public demand; and

(e) whether Government propose to allot larger quantities of corrugated iron sheets to the State of Assam?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) 80,681 tons in 1950-51 and 69,190 tons in 1951-52.

(b) 14,328 tons in 1950-51 and 1,833 tons in 1951-52.

(c) If the emphasis is on the word alone, not so far as I am aware.

(d) Yes, Sir.

(e) Requests for larger allotments will be considered having due regard to the general supply position and the demands from other States.

अपहृत लड़कियाँ

*३२९. श्री आर० एस० तिवारी : क्या प्रश्न अन्तर्गत यह बतलाने की कृपा करेंगे :

(क) अपहृत की गयी उन अमुस्लिम लड़कियों की संख्या, जो अभी पाकिस्तान से भारत वापस लानी हैं;

(ख) अपहृत की गयी उन अमुस्लिम लड़कियों की संख्या, जो वापस लायी जा चुकी हैं; और

(ग) शेष लड़कियों को वापस लाने के लिये सरकार क्या पग उठा रही है ?

ABDUCTED GIRLS

[*329. **Shri R. S. Tiwari:** Will the Prime Minister be pleased to state:

(a) the number of abducted non-Muslim girls who are still to be recovered from Pakistan;

(b) the number of non-Muslim abducted girls who have already been recovered; and

(c) the steps that are being taken by the Government to recover the rest?]

The Minister of Defence (Shri Gopalaswami): (a) It is not possible to give any exhaustive figure indicating the number of non-Muslim abducted persons yet to be recovered from Pakistan. Experience has shown that a majority of the cases of persons recovered were not registered with any recovery agency. However, there is still a considerable number of such persons yet to be recovered from Pakistan.

(b) Upto the 30th April, 1952, 8,068 non-Muslim abducted persons have been recovered in Pakistan.

(c) According to the existing agreement with Pakistan, the responsibility of recovering abducted persons is that of the Government of the country where such persons are alleged to be residing. We have been assured by the Pakistan Government that they will continue their efforts in the matter of recovering all abducted persons in Pakistan.

ARREST OF MAULANA AKBAR KHAN AT SINGAPORE

*330. **Shri P. T. Chacko:** Will the Prime Minister be pleased to state:

(a) the circumstances under which Maulana Akbar Khan was arrested and kept under detention at Singapore;

(b) whether he was subjected to maltreatment by the Singapore Police;

(c) whether the Government of India have taken any steps in the matter besides lodging a protest with the Government of Malaya; and

(d) whether Government have taken any steps to get an assurance from the Secretary of State for Colonies that Indian Nationals travelling with Indian passports would not be subjected to such humiliations in Colonial territories?

The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra): (a) and (b). Maulana Mohamed